

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:3338

ANSWERED ON:12.02.2014

ASSISTANCE TO UID REGISTRARS

Jardosh Smt. Darshana Vikram;Naranbhai Shri Kachhadia;Patil Shri C. R.

Will the Minister of PLANNING be pleased to state:

- (a) the details of Registrars appointed for UID project in the States, State-wise;
- (b) whether financial assistance is being given to Registrars towards enrolment costs, ICT infrastructure and BPL enrollees;
- (c) if so, the details thereof;
- (d) whether the Government proposes to reduce/review the financial assistance given to Registrars and if so, the details thereof and the reasons therefor; and
- (e) whether State Governments including Gujarat have made some representations in this regard and if so, the details thereof along with the response of the Union Government thereto?

Answer

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS AND PLANNING (SHRI RAJEEV SHUKLA)

- (a): The state-wise list of Registrars appointed for the UID Project is enclosed.
- (b)&(c): The Unique Identification Authority of India (UIDAI) provides financial assistance to Registrars for every successful generation of the Unique Identification number called 'Aadhaar' @ Rs.40/- in the current Phase, (Phase II) of the enrollments which commenced w.e.f 01.04.2012. Prior to this date, an assistance of Rs.50/- per Aadhaar generated was given during the first Phase (Phase-I) of the enrollments.

Apart from this, in order to incentivize residents who are Below Poverty Line (BPL) to register for Aadhaar, some state governments are entitled to financial assistance under the Thirteenth Finance Commission @ Rs.100/- per Aadhaar.
- (d): There is no such proposal under consideration of the Government, at this stage.
- (e): A representation was received from the Government of Gujarat to increase the financial assistance for every successful generation to the earlier level of Rs.50/- per Aadhaar. The representation was examined, and in light of the cost data made available by the Government of Gujarat, the representation could not be concurred in. The Government of Gujarat was informed accordingly.